

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 123A/9/NCLT/AHM/2017

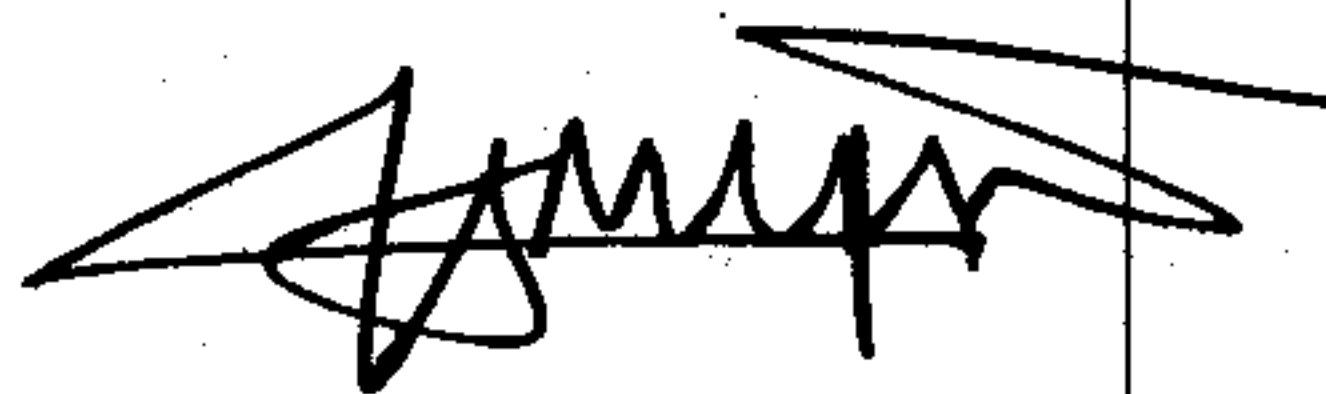

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017**

Name of the Company: Windson Chemical Pvt Ltd.
V/s.
Alpha Particle Board Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	HARMISH K. SHAH	Advocate	Respondent	
2.	Jaimin R. Dave	Advocate	Petitioner	


ORDER


Learned Advocate Mr. Jaimin Dave present for Operational Creditor/ Petitioner.
Learned Advocate Mr. Harmish Shah present for Respondent.

Objections not filed.

Heard arguments of learned Counsel for Petitioner and Learned Counsel for Respondent.

Order reserved.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 26th day of October, 2017.